

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/671/(IB)/2017

NAME OF THE PETITIONER(S)

: NEWGEN DIGITAL WORKS PVT LTD

NAME OF THE RESPONDENT(S)

: I LOVE DIAMONDS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. For The Masker Shwette Vasudevan

2. S.y. Pravin

Counsel for

ORDER

Both the Counsels are present. Counsel for the Operational Creditor submitted that there are chances of settlement between the parties and prayed for time. At request, time is enlarged. Put up on 16.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

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